

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 146
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & Ors. Petitioner
v.
M/s. Vardhman Estates & Developers Pvt. Ltd. Respondent

Order under Section 7 of IBC

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Vaibhav Tyagi, Adv.
For the respondent Mr. Rohit Mehra, Adv.

ORDER

For order See, CP No. (IB)-272(PB)/2019.

05.08.2019
Aarti Makker